

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF FINANCIAL SERVICES

RAJYA SABHA
UNSTARRED QUESTION NO. 1803
ANSWERED ON – 2/8/2022
PRIVATISATION OF PUBLIC SECTOR BANKS

1803. **SHRI PRAMOD TIWARI:**

Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that Government is planning to introduce a Bill to make amendments in order to facilitate the privatisation of Public Sector Banks (PSBs);
- (b) if so, the details thereof;
- (c) whether it is also a fact that the planned amendment will allow Government a total exit from banks and allow PSBs to fully privatise; and
- (d) if so, the details thereof and the reasons therefor?

ANSWER

THE MINISTER OF STATE FOR FINANCE
(DR. BHAGWAT KARAD)

(a) to (d): As per list of business for monsoon session 2022 of the Parliament, no such bill has been listed for introduction, consideration and passing.
